

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

THINK & LEARN PRIVATE LIMITED OPERATING IN EDUCATION TECHNOLOGY SERVICES AT BENGALURU

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Think & Learn Private Limited PAN No.: - AAECT0931A CIN No.: - U80903KA2011PTC061427
2.	Address of the registered office	WeWork Prestige Atlanta, Software Industry, No 10/12, 80 Feet Main Road, Koramangala, 1A Block, Bengaluru- 560034, Karnataka (Refer Note 1)
3.	URL of website	https://byjuscirp.com/
4.	Details of place where majority of fixed assets are located	Bengaluru
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Information on the quantity and value of the main products/services sold during the last financial year is presently not available. The last audited financial statements available are for the financial year 2022, which may be obtained by sending a request to ip.byjus@outlook.com
7.	Number of employees/ workmen	~3100 (Refer Note 2)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Documents available can be obtained by sending an email at Ids: ip.byjus@outlook.com List of Creditors: - https://ibbi.gov.in/en/claims/front-claim-details/20312
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://byjuscirp.com/

10.	Last date for receipt of expression of interest	24 September 2025
11.	Date of issue of provisional list of prospective resolution applicants	04 October 2025
12.	Last date for submission of objections to provisional list	09 October 2025
13.	Date of issue of final list of prospective resolution applicants	19 October 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24 October 2025
15.	Last date for submission of resolution plans	23 November 2025
16.	Process email id to submit Expression of Interest	ip.byjus@outlook.com
17.	Details of the corporate debtor's registration status as MSME	Not Applicable

Note:

1. Previously at IBC Knowledge Park, 4/1, 2nd Floor, Tower D Bannerghatta Main Road, Bangalore, Bangalore, Karnataka, India, 560029.
2. The employee count presently disclosed is based on information collated from the Process ID and details furnished by the erstwhile Interim Resolution Professional. This constitutes limited information and is subject to revision upon subsequent discovery of additional facts or receipt of verified data from the board of directors (powers suspended).

Sd/-

Mr. Shailendra Ajmera

IP Registration No.: - IBBI/IPA-001/IP-P00304/2017-2018/10568

Registered Address of the IP: - 3rd Floor, Worldmark 1, Aerocity Hospitality,
New Delhi, National Capital Territory of Delhi, 110037

For **Think & Learn Private Limited**

25th August 2025

Bengaluru